

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 32/RP/2024

Subject : Review of the Commission's order dated 22.11.2022 in
Petition No. 110/MP/2019.

Petitioner : Haryana Power Purchase Centre

Respondent : PTC India Ltd. & 2 ors.

Date of Hearing : **14.1.2025**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Samir Malik, Advocate, HPPC
Shri Tushar Mathur, Advocate, HPPC
Shri Sakya Singh Choudhary, Advocate, SUL
Ms. Ritika Singhal, Advocate, SUL
Ms. Somya Sahni, Advocate, SUL

Record of Proceedings

Heard the learned counsel for the Review Petitioner, HPPC and the learned counsel for the Respondent, SUL, argued at length, on the issue of 'maintainability' of the Review Petition.

2. At the request of the learned counsel for the parties, time to file the written submissions on 'maintainability' (not exceeding 3 pages) is permitted till **28.1.2025**.
3. Subject to the above, and based on the consent of the parties, the order in the Review Petition was reserved on 'maintainability'.

By order of the Commission

Sd/-
(B. Sreekumar)
Joint Chief (Law)

